# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

# LOK SABHA

## **UNSTARRED QUESTION NO. 2412**

TO BE ANSWERED ON: 13.03.2025

### VENTURE CAPITAL FUND FOR SCHEDULED TRIBES

#### **2412.** SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of sector-wise applications received, especially from women for the Venture Capital Fund for Scheduled Tribes (VCF-ST), including from startups, State-wise, particularly Andhra Pradesh;
- (b) the number of applications approved and loans sanctioned, especially for women, under the said scheme, sector-wise including of startups, State-wise, particularly Andhra Pradesh;
- (c) the details of the funds sanctioned and utilized, State-wise, particularly Andhra Pradesh;
- (d) whether the Government has undertaken any measures for information dissemination about the scheme, if so, the details thereof and if not, the reasons therefor; and
- (e) whether there is any grievance redressal mechanism for disputes resulting from the fund disbursement process, if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (c) The scheme of Venture Capital Fund for Scheduled Tribes (VCF-ST) was launched in February, 2024 and since then 17 applications under various sectors have been received under the scheme. No application was received from Andhra Pradesh. The details of applications approved and loans sanctioned, especially for women, under the said scheme is given below:

| S.<br>No. | State |  | No. of Women<br>Entrepreneur | Total No. of<br>Entrepreneurs<br>incl. ST | Sector | Sanctioned<br>Amount (Rs.<br>Crore) |
|-----------|-------|--|------------------------------|---|--------|-------------------------------------|
|-----------|-------|--|------------------------------|---|--------|-------------------------------------|

| 1 | Chhattisgarh | 1 | 1 | 12 | Food<br>processing | 3.41 |
|---|--------------|---|---|----|--------------------|------|
| 2 | Telangana    | 1 | 2 | 2  | Food<br>processing | 5.00 |

(d) Being a new scheme, regular awareness efforts are being carried out amongst ST entrepreneurs about the fund by way of publicity in media through advertisements as well as by holding various conferences/meets, connecting entrepreneurs through social media and through webinars. Some of such efforts are cited as below:

#### Webinars

- i. Conducted with 22 TBIs across 11 states to disseminate the scheme information amongst the prospective Scheduled Tribes (STs) within their incubation centre / innovation park.
- ii. Conducted with 4 State Agencies to create awareness amongst the prospective Scheduled Tribes (STs) through their State Channelising Agencies.
- iii. Conducted with 4 Industrial Bodies to disseminate the scheme guidelines and create awareness.
- iv. Conducted with training centres at Northeastern State.

# **Physical Outreach**

- 6 physical meeting have been attended / conducted with Ministry of MSME & NSIC, NSSH and Industry bodies incl. CII and DICCI.
- ii. 2 events have been conducted with Startup India Chapters incl. Start Up Tamil Nadu.
- iii. Organizing various webinars to inform the entrepreneurs about the scheme, doubt clearing sessions and handholding for application filing.
- iv. IFCI Venture is enabling programs / symposium in collaboration with Ministry of Tribal Affairs (MoTA) by inviting Venture Capitalists and Private Equity Investors in order to bring together major Venture Capitalists and Impact Investors to discuss strategies for empowering tribal entrepreneurs and fostering inclusive growth.
- v. Participation in various events like Startup Mahakumbh, Advantage Assam 2.0, etc. to provide awareness about the scheme and simultaneously connecting with the ST entrepreneurs.

## **Social Media Front**

- i. Various Social Media posts including static posts, learning & educational contents were posted in various handles with support of an external agency.
- ii. The scheme was also registered with Investors connect portal of the Start Up India and the multiple posts were published through the forum.
- (e) For grievance redressal, a dedicated portal is made available in the Scheme's website i.e. www.vcfst.in with Grievance Redressal Portal link https://www.ifciventure.com/Grievance/Login.

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